

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.131/252/HDB/2018
NAME OF THE COMPANY	Siri Green Infrathec Private Limited
NAME OF THE PETITIONER(S)	Siri Green Infrathec Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ramu - learned Counsel for Petitioner	Counsel for Petitioner	9542239039	V. Venkata Ramu

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.

Interim orders are passed by separate order.

Post the case on 6<sup>th</sup> April 2018

Member (T)

Member (J)